

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 78
ANSWERED ON 25/11/2024

FORMULATING A LAW AIMED AT THE QUALITY OF PUBLIC WORKS

78. DR. AJEET MADHAVRAO GOPCHADE:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government is contemplating to formulate a legislation to guarantee the quality of public works on similar lines as that of Japan;
- (b) whether Government has taken any action on representations to constitute a Committee comprising of CPWD and other Central Government Agencies and experts for detailed deliberations to formulate a comprehensive law aimed at ensuring the quality of public works, considering the rapid decline in the quality of public projects like bridges, roads and buildings which is leading to waste of taxpayers money and also a great safety risks; and
- (c) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a): No such matter is under contemplation.

(b) & (c): The quality of Public works is ensured and guided by the provisions of General Financial Rules (GFR), Central Vigilance Commission (CVC) Guidelines, CPWD Manual and Standard Operating Procedures of the CPWD.
